NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.874/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

Precise Alloys Pvt.Ltd.

V/s.

Tribune Investment & Trading Co. Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

1001m

T.C.P. No. 874/I&BP/NCLT/MB/MAH/2017

ORDER with

- 1. The Learned Representative for the Petitioner is present.
- 2. The Learned Representative stated that Form No. 5 is yet to be served on the other side. Time is granted. Directed to serve on or before 30th May, 2017.
- 3. Thereafter, matter is listed for hearing on 13th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017